## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.127/BB/ 2017	-	For hearing	252(1)	Delphinus Automotive Technologi Pvt. Ltd. Vs ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
I.	ABHILASH M.K. 8105946743	COUNSEL FOR PETITIONER PCS	Abhilosh M-K

## ORDER

PCS for Petitioner Company is present. Report from ROC is awaited. List it on 30/11/2017.

Member (T)

Member (J)